trains in case of obstacles on tracks, it is strange that no effective remedy has been invented to prevent landslides till date. Although laying of another track involves huge budget, the Railway Ministry and the Konkan Railway Corporation can at least start undertaking a survey for laying of a second track. At present, considering the coming Ganesh festival in the beginning of September, Konkan Railway should be directed to take further immediate steps in this regard.

The Central Government also should provide for some special funds to Konkan Railway to prevent landslides by using modern technology, and, if necessary, by engaging experts from other countries.

SHRI VIJAY JAWAHARLAL DARDA (Maharashtra): Sir, I associate myself with the subject.

GOVERNMENT BILLS

The Anti-Hijacking (Amendment) Bill, 2010

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Sir, I move for leave to introduce a Bill further to amend the Anti-Hijacking Act, 1982.

The question was put and the motion was adopted.

SHRI PRAFUL PATEL: Sir, I introduce the Bill.

RE-FUNCTIONING OF THE CBI

श्री उपसभापति : रामविलास जी, आपका क्या मैटर है?

श्री रामविलास पासवान (बिहार) : सर, ऑलरेडी हमने नोटिस दिया है ...(व्यवधान)...

SHRIS.S. AHLUWALIA (Jharkhand): What is this, Sir? ... (Interruptions)

श्री उपसभापति : देखिए, सस्पेंशन है ...(व्यवधान)...

श्री रामविलास पासवान : सर, गोधरा कांड के बाद ...(व्यवधान)... सर, यदि इस तरह होगा तो यह हाउस नहीं चलेगा। यह हाउस इनकी प्रॉपर्टी नहीं है ...(व्यवधान)...

SHRIS.S. AHLUWALIA: How can he raise it now? ... (Interruptions)...

श्री रामविलास पासवान : *

श्री उपसभापति : सस्पेंशन है ...(व्यवधान)... रामविलास जी, सब्जैक्ट क्या है? ...(व्यवधान)... सब्जैक्ट क्या है? ...(व्यवधान)... Nothing will go on record. ...*(Interruptions)...* Nothing will go on record. ...*(Interruptions)...* Nothing will go on record. यह क्या हो रहा है? वे कुछ कहना चाहते है ...(व्यवधान)... क्या आप जरा सुनेंगे ...(व्यवधान)... The House is adjourned to meet at 2.00 P.M.

The House then adjourned at six minutes past one of the clock.

The House re-assembled at two minutes past two of the clock,

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) in the Chair.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Now we shall take up Foreign Contribution (Regulation) Bill, 2006. Shri Mullappally Ramachandran. ... (Interruptions)....

श्री रामविलास पासवान (बिहार) : उपसभाध्यक्ष जी ...(व्यवधान)...

श्री राजनीति प्रसाद (बिहार): सर, हमारी बात सूनी जाए ...(व्यवधान)...

श्री राम कृपाल यादव : सर, ...(व्यवधान)...

SHRI RAM VILAS PASWAN: Sir, I have a point of order. ... (Interruptions)

श्री रुद्रनारायण पाणि (उड़ीसा): सर, कोई प्वायंट ऑफ ऑर्डर नहीं है। ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN: What is the rule under which you are raising it?(Interruptions)....

श्री रामविलास पासवान : रूल २८७ ...(व्यवधान)...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : उसमें क्या है?

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : रूल २८७ में यह है ...(व्यवधान)... क्वैश्चन ऑवर में हमने दिया था कि ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Nothing. ...(Interruptions)... You are not permitted. ...(Interruptions)... You are not permitted.

श्री रामविलास पासवान : *

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): No, Zero Hour. ...(Interruptions)... It is over now. ...(Interruptions)... It will not go on record. ...(Interruptions)... Today's Zero Hour is over. ...(Interruptions)... It will not go on record. ...(Interruptions)... I have already called Mr. Mullapally ...(Interruptions)... I have called the Minister. ...(Interruptions)... Please go back to your seats. ...(Interruptions)... Go back to your seats. ...(Interruptions)... Nothing will go on record. ...(Interruptions)... Zero Hour is over. ...(Interruptions)... You can give a new notice to the Chairman tomorrow.

...(Interruptions)... I cannot allow. आप अपनी सीट पर जाइए ...(व्यवधान)... You cannot speak from here. ...(Interruptions).... It is not going on record. ...(Interruptions)....

श्री एस.एस. अहलुवालिया : *

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Mr. Ahluwalia, it is not going on record. ...(Interruptions)... Why do you worry? ...(Interruptions)... आप जाइए ...(व्यवधान)... This is not the way. ...(Interruptions)... No, please. ...(Interruptions)... आप जाइए ...(व्यवधान)... आप अपनी सीट पर जाइए ...(व्यवधान)...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : आप अपनी जगह पर जाइए ...(व्यवधान)... यह रिकॉर्ड पर नहीं जा रहा है ...(व्यवधान)...

श्री रामविलास पासवान : *

श्री राम कृपाल यादव : *

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) Nothing is going on record. Why do you speak? ...(Interruptions)... पासवान जी, आप अपनी जगह पर जाइए ...(व्यवधान)... Zero Hour is over. I cannot

allow you today. ...(Interruptions)... I have to go by rules. ...(Interruptions)... I do not want to violate rules. ...(Interruptions)... No, go to your seat. ...(Interruptions)...

श्री रुद्रनारायण पाणि : *

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Yes, Mr. Mullappally Ramachandran. ...(Interruptions).... No, no, sit down. I cannot do anything. If they disobey me I cannot do anything. You proceed. ...(Interruptions).... This is indiscipline.

SHRIS.S. AHLUWALIA: *

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : अहलुवालिया जी, आप बैठिए ...(व्यवधान)...

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): I do not know what they are raising. But, it refers to some newspaper report that there was a deal and one person. ... (Interruptions)....

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : प्लीज़, सुनिए ...(व्यवधान)... पासवान जी ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Mr. Ahluwalia, why do you react on this? It is not on record. ...(*Interruptions*)... Mr. Chidambaram. ...(*Interruptions*)... It is not on record, so, you please do not react. Why do you react? ...(*Interruptions*)... My advice is, you can meet the Chairman tomorrow. I am not able to allow you because this is not Zero Hour. You should understand my difficulty. ...(*Interruptions*)...

SHRI RUDRA NARAYAN PANY: *

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): The point is, I have not allowed it to go on record. So, there is nothing on record. That is why I told the Home Minister. You understand me. Nothing is going on record. I advice you ... (Interruptions).... Ram Vilas Paswanji (Interruptions)....

श्री एस.एस. अहलुवालिया : *

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): You please sit down. Please take you seat. Paswanji, ... (Interruptions).... The House is adjourned for ten minutes.

The House then adjourned at nine minutes past two of the clock.

The House reassembled at twenty-nine minutes past two of the clock,

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) in the Chair.

THE VICE-CHAIRMAN (PROF. P.J.KURIEN): The House is adjourned up to 3.00 P.M.

The House then adjourned at twenty-nine minutes past two of the clock.

The House re-assembled at three of the clock,

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) in the Chair.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Now, we will take up ... (Interruptions) ...

श्री रामविलास पासवान : उपसभाध्यक्ष जी, मैंने सीबीआई के संबंध में नोटिस दिया था ...(व्यवधान)...

SHRI S.S. AHLUWALIA (Jharkhand): Sir, right on the first day, I gave a notice for a discussion on the functioning of the CBI. I think the BAC has taken cognizance of it, and they have listed it for discussion. But no time has been designated to it. My request is that the Government should designate a date for the discussion on the functioning of the CBI, how the CBI is being misused in each and every corner of the country ...(Interruptions)...

श्री रामविलास पासवान : सीबीआई ने मुख्यमंत्री का नाम हटा दिया है। ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Why do you want to open the issue again?(Interruptions)... You have said it. Please take your seat. I would like to say something.(Interruptions).... Please take your seat. As has been raised by Shri Ahluwalia, the Deputy Leader of the Opposition, and the hon. Member, Shri Paswan, there is already a request for a discussion on

the functioning of the CBI. As Mr. Ahluwalia had raised it in the very beginning itself, this matter will be taken up in the BAC meeting today, and a proper decision will be taken. So, that should resolve the matter now ...(*Interruptions*)...

श्री रामविलास पासवान : सर, मेरा कहना यह है कि होम मिनिस्टर साहब यहां बैठे हुए हैं ...(व्यवधान)... सीबीआई के बारे में आया है कि सीबीआई ने नरेन्द्र मोदी को क्लीन चिट दिया है ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Please sit down ... (Interruptions)

श्री रामविलास पासवान : सर, क्या अहलुवालिया जी ने नरेन्द्र मोदी के खिलाफ में दिया है? ...(व्यवधान)...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : नहीं, नहीं, अहलुवालिया जी ने और अपने सीबीआई के functioning पर discuss करने से संबंधित नोटिस को accept करने का request किया है। ...(व्यवधान)... The BAC will take it up ...(Interruptions)...

श्री रामविलास पासवान : सर, ...(व्यवधान)...

श्री राजनीति प्रसाद : सर, ...(व्यवधान)...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : हो गया, आप बैठिए ...(व्यवधान)... सीबीआई के functioning में सब कुछ आएगा ...(व्यवधान)...

श्री राम कृपाल यादव : सर, ...(व्यवधान)...

श्री राम विलास पासवान : सर, ...(व्यवधान)...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : सीबीआई के functioning में सब कुछ आएगा ...(व्यवधान)... आप लोग बैठिए ...(व्यवधान)... Now, we will take up the Foreign Contribution (Regulation) Bill, 2006.

(MR. DEPUTY CHAIRMAN in the Chair)